

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.13
I.A.Nos.294, 329/2022 & 363/2024 in
C.P.(IB)No.217/BB/2020**

IN THE MATTER OF:

Punjab National Bank ... Petitioner
Vs.
M/s. Apollo Distilleries & Breweries Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the IRP : Ms. Nidhi Patil

ORDER

1. Heard the Ld. Counsel appearing for the IRP.
2. The Ld. Counsel for the IRP submits that the matter is still pending before the Hon'ble NCLAT.
3. List the case on **09.09.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi